

activities in the camps for migrants from East Pakistan;

(b) if so, whether any rules have been made for the utilisation of this aid; and

(c) how much money has so far been given?

The Minister of Rehabilitation (Shri Tyagi): (a) to (c). With a view to providing facilities for recreational, social, and cultural activities in camps for the new migrants from East Pakistan, a total sum of Rs. 64,239 has been sanctioned by the Government of India for the year 1964-65. The expenditure on this account is to be restricted to the ceiling of Re. 1 per family per annum.

Complaints against Police

462. Shri Yashpal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the largest number of complaints received by the Samyukta Sadachar Samiti from July to September, 1964 had been against the police;

(b) if so, whether any analysis of the complaints had been carried out;

(c) whether any cases of harassment of complaints by police have also been brought to the notice of Government; and

(d) if so, the action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Hathi).

(a) The Samiti is a non-Government body. Information is not therefore, available.

(b) Does not arise.

(c) and (d). The Samiti brought to the notice of Government during this period one case in which it was alleged that the complainant was harassed by the Police. On enquiry this complaint was found to be baseless.

Bomb in Post Office in Jammu and Kashmir

463. { **Shri Yashpal Singh:**
Shri Onkar Lal Berwa:
Shri Omkar Singh:
Shri H. V. Koujalgi:

Will the Minister of Home Affairs be pleased to state:

(a) whether a live plastic bomb believed to have been planted by the Pakistani saboteurs was recovered on the 9th October, 1964 from the post office at Ghasmand in the State of Jammu and Kashmir;

(b) whether any investigation has been made in the matter; and

(c) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) An explosive charge was recovered from inside the Post office situated in the Grain Market at Jammu on the night of October 9, 1964;

(b) and (c). A case under section 4 of the Explosive Substance Act has been registered and investigation is in progress by the Jammu and Kashmir police.

हिन्दी अध्यापकों के ट्रेनिंग स्कूल

464. श्री जगदेव सिंह सिद्धान्ती: क्या शिक्षा मंत्री यह बताने को तैयार हैं कि:

(क) जिन राज्यों में हिन्दी के अध्यापकों के ट्रेनिंग स्कूल नहीं हैं क्या उनमें ऐसे स्कूल चालू करने की कोई योजना है; और

(ख) यदि हाँ, तो कब तक वह चालू हो जायेंगे?

शिक्षा मंत्रालय में उपमंत्री (श्री शक्ति दर्शन): (क) और (ख). हिन्दी भाषी क्षेत्रों की राज्य सरकारों को हिन्दी शिक्षक प्रशिक्षण विद्यालयों की स्थापना के लिए शत प्रतिशत वित्तीय सहायता देने की योजना शिक्षा मंत्रालय में पहले से ही है। इस योजना के अन्तर्गत केरल, मैसूर, मद्रास,